

blends containing upto 3% methanol or 5% ethanol without any modification in the engine design.

Gas Authority of India Limited, IBP Company Limited and Indian Institute of Petroleum have carried out studies for use of compressed natural gas as substitute for petrol/diesel in vehicles with suitably modified engines.

On the initiative of the Ministry, since February, 1993, Gas Authority of India Limited has been implementing an experimental project for supply of compressed natural gas to petrol vehicles in the cities of Mumbai, Delhi and Baroda. Till date, 3179 petrol fuel vehicles have been converted for use of compressed natural gas. Gas Authority of India Limited is at present operating 13 CNG dispensing outlets at retail outlets of oil companies for supply of compressed natural gas to the converted vehicles.

(c) It is learnt that Alcohol obtained from molasses is used as a fuel in Brazil.

(d) The Govt. have constituted a committee under the Chairmanship of Secretary, Ministry of Food for techno-economic feasibility study of admixture of ethanol with petrol.

#### Bio-Gas Plants

\*559. SHRI SANDIPAN THORAT :  
SHRI JAG MOHAN :

Will the PRIME MINISTER be pleased to state :

(a) whether a number of problems have arisen in regard to the operation of 1600 community, institutional and night-soil based bio-gas plants;

(b) whether quite a few plants have become dysfunctional;

(c) if so, the details thereof, State-wise; and

(d) the remedial measures, if any being taken in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTRY OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR. S. VENUGOPALACHARI) : (a) to (c) About 30 per cent of the community institutional and night-soil based biogas plants set up so far have been reported to be dysfunctional mainly due to management problems as per the State-wise information given below :—

State	Number of dysfunctional plants
Andhra Pradesh	28
Gujarat.	52
Haryana	4
Karnataka	4

State	Number of dysfunctional plants
Madhya Pradesh	38
Maharashtra	122
Punjab	104
Tamil Nadu	9
Uttar Pradesh	75
Others	30

(d) The remedial measures being taken since 1993-94 include : provision of one-time financial assistance for revival and repair of non-functional plants, reduction in the amount of Central subsidy to increase stake of beneficiary community or institution, involvement of non-Government organisations and entrepreneurs in the management of plants and technical and training support through Regional Biogas Development and Training Centres.

#### ONGC Fund Mobilisation

\*560. DR. T. SUBBARAMI REDDY : Will the PRIME MINISTER be pleased to state :

(a) whether ONGC is likely to face shortfall of about Rs. 8000 crores in its massive Ninth Plan fund mobilisation target to finance its expansion schemes and execute its planned project;

(b) whether the ONGC expects to meet 80% of the Ninth plan *i.e.* 1997-98 to 2001-2002 fund requirement through internal resource generation;

(c) if so, the manner in which remaining gap is proposed to be filled up;

(d) if so, whether the Government propose to mobilise additional funds to meet the expansion schemes and also planned projects; and

(e) to what extent the projects are likely to fall short of fundus target ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU): (a) No, Sir. As per the draft Ninth Plan proposal of ONGC, the tentative shortfall is likely to be of the order of about Rs. 5000 crores as against the proposed plan outlay of about Rs. 23393 crores.

(b) Based on the current level of producer prices of oil and gas, ONGC expects to fund about 78% of its projected outlay for the Ninth Plan period out of internal resources.

(c) and (d) The shortfall is proposed to be funded by an optimal mix of debt and equity, depending upon the prevailing market conditions.